- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the likely benefit/facilities extended to State of Haryana?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) No, Sir. The Ministry of Tourism does not have any scheme to accord special status to any State as tourist destination.

(b) to (d) Question does not arise.

Funds for Kakatiya Festival in Andhra Pradesh

2770. SHRIMATI T. RATNA BAI: SHRI MOHD. ALI KHAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether Government has allocated funds to the Kakatiya festival of Warangal district on the occasion of completion of 150 years; and
- (b) if so, the details thereof and the amount spent by Government for the Kakatiya festival in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) to (b) Development and promotion of tourism destinations/ products and conduct of various fairs/festivals/events are primarily the responsibilities of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) for various tourism projects identified in consultation with them, subject to availability of funds, *inter-se*-priority and adherence to scheme guidelines.

The Ministry of Tourism on 03.12.2012 has sanctioned a Central Financial Assistance of Rs. 25.00 lakh to the State Government of Andhra Pradesh for Celebrating the Kakatiya festival in Warangal District, Andhra Pradesh.

Development of pilgrim areas as tourist destination

2771. SHRIMATI T. RATNABAI: SHRI MOHD. ALI KHAN:

Will the Minister of TOURISM be pleased to state:

(a) whether Government has identified the pilgrim areas like Tirupati, Shirdi

and Ayyappa Temples to develop as tourism circuit areas in Public Private Partnership (PPP) mode; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) to (b) Development and promotion of various tourism destinations and products, is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

The National Level Consultant (NLC) appointed by the Ministry of Tourism has identified following spiritual tourism circuits for integrated development in consultation with concerned State Governments:-

- 1. Tirupati- Chennai Velankanni- Nagore
- 2. Mumbai -Aurangabad -Shirdi

Outcome of conclave held on tourism infrastructure

2772. SHRI MOHAMMED ADEEB: SHRI SABIR ALI:

Will the Minister of TOURISM be pleased to state:

- (a) the outcome of the conclave held in Delhi recently on tourism infrastructure; and
- (b) pursuant to outcome of the conclave what steps have been taken or proposed to be taken to improve tourism infrastructure in the country?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) The Ministry of Tourism has not organized any Conclave on Tourism Infrastructure in Delhi in recent past. However, a Conclave on Investment in Tourism Infrastructure 2013 (CITI) was organised by FICCI from 16 to 17 January, 2013 in Delhi. The Ministry of Tourism had provided non-financial support to the Conclave by allowing use of its logo "Incredible India".